

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF MARSPLAY INTERNET PRIVATE LIMITED

1.	Name of corporate person	MARSPLAY INTERNET PRIVATE LIMITED
2.	Date of incorporation of corporate person	July 18, 2017
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Delhi under Companies Act, 2013
4.	Corporate identity number / limited liability identity Number of corporate person	U74999DL2017PTC320839
5.	Address of the registered office and principal office (if any) of corporate person	E-56, (Basement) Greater Kailash Enclave-1 Delhi 110048
6.	Liquidation commencement date of corporate Person	February 15, 2022
7.	Name, address, email address, telephone number and The registration number of the liquidator	NEENA J BHATIA C 93, Snehadhara, Dadabhai Cross Road No 3, Vile Parle West, Mumbai 400056. njbhatia21@gmail.com 9870002130 IBBI/IPA-002/IP-N00199/2017 -18/10565
8.	Last date for submission of claims	March 16, 2022

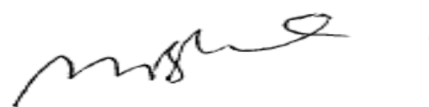
Notice is hereby given that the *Marsplay Internet Private Limited* has commenced voluntary liquidation February 15, 2022.

The stakeholders of Marsplay Internet Private Limited are hereby called upon to submit a proof of their claims, on or before March 16, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Neena J Bhatia
IBBI/IPA-002/IP-N00199/2017-18/10565

Date: February 15, 2022 Place: New Delhi